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C.A.No. 3137 OF 1999

ITEM No. 1A

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 3137 of 1999

N.K. PrasadaAppellant (s)

VERSUS

Government of India and Ors.Respondent (s)

Date : 12-04-2004 This appeal was called on for judgment today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S.B. SINHA
HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)Mr. Amit Kumar, Adv.
Mr. S. Chandra Shekhar, Adv.

For Respondent (s)Mr. B.K. Prasad, Adv.

Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
J U D G M E N T

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment of the Court.

The appeal is dismissed. No costs.

Reportable.

[Alka Dudeja] [Janki Bhatia]
Court Master Court Master

[Signed judgment is placed on the file]